

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Contempt Case (AT) No. 15 of 2020 in**  
**Company Appeal (AT) (Ins.) No. 847 of 2019**

**IN THE MATTER OF:**

**Anurag Nirbhaya**

**.... Applicant**

**Vs.**

**Girish Agarwal & Anr.**

**.... Contemnors/Respondents**

**Present:**

**For Applicant: Mr. Syed Sarfaraz Karim and Ms. Nikshubha Sethi,  
Advocates.**

**For Respondents: Mr. Anirudh Gupta and Mr. Ashish Gupta,  
Advocates for R-1 & 2**

**O R D E R**  
**(Virtual Mode)**

**19.02.2021:** The Learned Counsel for Applicant submits that he has not received copy of the Affidavit filed by the Respondents. The Learned Counsel for Respondent Nos. 1 & 2 may send copy of the Affidavit to the Learned Counsel for the Applicant.

List the Contempt Case on **13<sup>th</sup> April, 2021.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*sa/md*